

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 235 & 292 of 2013

Dated : 15th December, 2014

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 235 of 2013

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Mandakini Ghosh

Counsel for the Respondent(s) : Mr. Matrugupta Mishra for R-1
Mr. Tejas Karia
Mr. Ramanuj Kumar
Mr. Siddharth Agrawal for R.2

Appeal No. 292 of 2013

Millenium Synergy (Gujarat) Pvt. Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Tejas Karia
Mr. Ramanuj Kumar
Mr. Siddharth Agrawal

Counsel for the Respondent(s) : Mr. M.G. Ramachandran for R.2

ORDER

As agreed by the learned counsel for parties, post these matters for hearing on

12.01.2015.

(Rakesh Nath)
Technical Member
Ts/pr

(Justice Ranjana P. Desai)
Chairperson